

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **18.02.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 21/2026	Mohan Babu Gera & 6 Ors. Vs Kirlampudi Sugar Mills Ltd & 2 Ors.	Ms. Kothai Muthu Meenal	
2.	Comp App (AT) (CH) No. 12/2026 For Stay IA No. 172/2026 Delay in re-filing IA No. 173/2026 To implead IA No. 249/2026	Guruchandrika Builders and Property Pvt Ltd & Anr. Vs Shawn Jeff Christopher	Mr. NP Vijaykumar	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 577/2025 (With Defects)	S Sreedhar Reddy Vs State Bank of India & Anr.	Mr. K Pawan Jhabakh	
4.	Comp App (AT) (CH) (Ins) No. 624/2025 For Exemption IA No. 1732/2025 For Condone Delay IA No. 1733/2025 Delay in refiling IA No. 152/2026 (With Defects)	S Venkataraman Suspended Director of Shriram Land Development Pvt Ltd Vs Krishnaswamy Vasudevan, RP of Shriram Land Development Pvt Ltd & 3 Ors.	Mr. Pawan Jhabakh	
5.	Comp App (AT) (CH) (Ins) No. 90/2026 Delay in refiling IA No. 264/2026 (With Defects)	ARSEC (India) Ltd Rep by Asst. Vice President C Anantha Kumar Vs SA Prem Kumar	Mr. Ramesh Kumar Chopra	
6.	Comp App (AT) (CH) (Ins) No. 91/2026 For Stay IA No. 265/2026 For Condone Delay IA No. 266/2026 Delay in refiling IA No. 267/2026 (With Defects)	ARSEC (India) Ltd Rep by Asst. Vice President C Anantha Kumar Vs S Elangovan	Mr. Ramesh Kumar Chopra	

7.	Comp App (AT) (CH) (Ins) No. 92/2026 For Urgent listing IA No. 273/2026 For Stay IA No. 274/2026 (With Defects)	Pasam Laxmi Srinivas Reddy Vs State Bank of India & 2 Ors.	Mr. Ramesh Kumar Chopra	
8.	Comp App (AT) (CH) No. 22/2026 (With Defects)	Worldwide Realcon Pvt Ltd Vs Regional Director South East Region	Mr. Hemant Sethi	

For Orders

(Requests for adjournment in Item Nos. 9-10 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1
10.	IA No. 1635/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Limited Vs IDBI Bank Ltd & Anr.	Mr. HK Chaturvedi	Shivakumar and Suresh- R1
11.	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020 For Stay IA No. 1985/2020 For Exemption IA No. 1986/2020	Maharashtra Seamless Ltd. Vs S Hariprasad & 3 Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	
12.	Comp App (AT) (CH) (Ins) No. 434/2025	National Asset Reconstruction Company Ltd Vs SEW LSY Highways Ltd WITH	Mr. VV Sivakumar	Ms. Kopal Sharraf
13.	Comp App (AT) (CH) (Ins) No. 472/2025 For Exemption IA No. 1341/2025 For Additional Docs IA No. 1592/2025	SEW LSY Highways Ltd Vs National Asset Reconstruction Company Limited	Ms. Kopal Sharraf	Mr. VV Sivakumar
14.	Comp App (AT) (CH) (Ins) No. 478/2025	Pennar Industries Ltd Vs Hi-Esteem Auto Komponents Pvt Ltd	Mr.R Ramasubramaniam Raja	Mr. G Vairava Subramanian

15.	Comp App (AT) (CH) (Ins) No. 657/2025 For Exemption IA No. 1821/2025 For Stay IA No. 1822/2025	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr.	Mr. Sunny Sheen Akkara	Mr.T Ravichandran R1 Mr. Ravi Rajagopalan R2
16.	IA No. 19/2026 (For Condone Delay) & IA No. 20/2026 (Delay in refiling) in Com App (AT) (CH) (Ins) No. 07/2026 For Exemption IA No. 18/2026 For Stay IA No. 21/2026	Venna Venkateswarlu & 7 Ors. Vs Birendra Kumar Agrawal, RP of Manjeera Constructions Ltd	Mr. M.Ramu	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator for Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	
18.	IA No. 150/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) Ind-Barath Power (Madras) Ltd & 13 Ors WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal R12 Mr. Narendra Naik R13
19.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No. 192/2023	Ashish Arjun Kumar Rathi, Liquidator of Ind-Barath Power (Madras) Ltd Vs Kanumuru Raju Raghu Rama Krishna & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021)	Bank Of Baroda Vs Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Pranava Charan
21.	IA No. 1314/2025 (To intervene) in Comp App (AT) (CH) (Ins) No. 350/2024 For Stay IA No. 958/2024	Veerabhadrappa Girish, Suspended Director of SL Residential Layout Pvt Ltd Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabak	Mr. I Divyang Majumdar, CA- R1 Mr. A Murali- R2 Mr. P Giridharan- For Intevenor

22.	Comp App (AT) (CH) No. 107/2025 For Stay IA No. 1188/2025	Southern Structural Ltd & 3 Ors. Vs Income Tax Officer & Anr.	Mr. B Sankaranaryanan PCS	
23.	Comp App (AT) (CH) (Ins) No. 129/2025	State Bank of India SAMB, Chennai Vs NK Pothiraaj	Mr. ML Ganesh	Mr. R Ashwanth
24.	Comp App (AT) (CH) No. 163/2025 For Stay IA No. 1777/2025	Firepro Systems Pvt Ltd Vs Registrar of Companies, Karnataka & Anr.	Mr. NK Dilip	
25.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
26.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose Erstwhile RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
27.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
28.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr. S Sathiyaranarayanan R2 Mr. K Pawan Jhabakh R3
29.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R1
30.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh

31.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr. K Pawan Jhabakh R3
32.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promotor and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
33.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	
34.	Comp App (AT) (CH) (Ins) No. 397/2025 For Stay IA No. 1156/2025	MS Laxman Rao Vs IFCI Limited	Mr. Raja Shekar Rao Salvaji	Mr. G Kalyan Jhabakh
35.	Comp App (AT) (CH) (Ins) No. 405/2025	Gajjala Vivekanand Vs Manjeera Retail Holdings Pvt Ltd & 9 Ors.	Mr. Adarsh Subramanian	Mr. VVSN Raju R1 R2 R8 Mr. Palash Taing R3-R5 Mr. Rahul Unnikrishnan R7
36.	Comp App (AT) (CH) (Ins) No. 486/2025 For Direction IA No. 1382/2025	Regional Provident Fund Commissioner-II Vs CA Mahalingam Suresh Kumar, Liquidator of Raihan Healthcare Pvt Ltd	Mr. R Vishnu	Mr. AG Sathyanarayana

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	Comp App (AT) (CH) No. 39/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2 Mr. Joseph Pookkat Mr. T Ravichandran
38.	Comp App (AT) (CH) No. 40/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
39.	Comp App (AT) (CH) No. 41/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2

40.	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt Ltd	Mr. M Devaraj	Ms. S Yoganakshmi
41.	Comp App (AT) (CH) No. 41/2022 For Stay IA No. 529/2022	V Ravi Prakash Vs Associated Broadcasting Company Pvt Ltd & 9 Ors. WITH	Mr. GVL Murthy Mr. J Teja Verma	Mr. Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4- R8 Mr. Arvind Srevatsa R9 Mr. DVAS Ravi Prasad R10
42.	Comp App (AT) (CH) No. 114/2022 For Stay IA No. 1036/2022	MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
43.	Comp App (AT) (CH) No. 107/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd & 12 Ors	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
44.	Comp App (AT) (CH) (Ins) No. 286/2024 For Exemption IA No. 751/2024	Bharat Heavy Electricals Ltd. Vs Alaknanda Hydro Power Company Ltd	Mr. Sushil Kumar	Mr. Anant Merathia

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that the **video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
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(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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